FORM No. 6

PRELIMINARY INFORMATION ON ADVANCES: <u>CORPORATES/ PARTNERSHIP BORROWERS</u>

Amount over 10 Lakhs

FINANCE COMPANY: .... BRANCH .... MONTH ENDING ....

A. LOAN/FACILITY TYPE(Asset classification*)...............................

B. GENERAL INFORMATION ON CORPORATE/ PARTNERSHIP BORROWERS

1 Name of Company/Partnership:......................................

2 Status

3 Registered Address & Telephone Number :.................................

4 Company Regd. No/ CST No./ SST No.:...............................
   incorporation No: & date of incorporation :.. .. ..

5 Full name & PAN number: of Directors of company or Partners (Mr/Mrs/Miss)

Name	PAN No.	Voter ID No	Ration Card No.	Passport No.	Driving Licence No.	Credit Card Name and Number	Any other Occupation

6 Name & Company Regd Nos./ CST no./ SST no.: of Subsidiary in case of corporates.

      Subsidiary   **Business Regd No:**
      A. ....

7 Immovable Property: i. Prior Regd No: ....
                          ii. Description (Location, Extent etc)...............

8   **Details of Guarantors**

	GUARANTOR 1	GUARANTOR 2
1 Full Name (Mr/Mrs/Miss) /Father's name/ Name of spouse:		
2. PAN Number: Voter ID No: Ration Card No.: Pass port No.: Driving Licence No.:		
3. Address & Telephone Number		

                                                Contd..

C.   DETAILS OF ADVANCES

		Loan 1	Loan 2
1	Loan/Facility Account No:		
2	Date of Loan/Facility :		
3	Type of Facility: Eg: Overdraft, Cash credit, demand loan etc.		
4	Amount sanctioned/Limit (Rs. '000)		
5	Security offered		
6	Balance Outstanding (Rs '000)		
7	Written off (Rs '000)		
8	Classification status (standard/substandard/ doubtful/loss)		
9	Date of filing suit, if applicable		
10	If a Director has guaranteed loan/advances, please indicate his/her detail particulars :		
11	Any other material information (e.g, reference to BIFR etc.)		
12	Name/s of all other Bank/s and Lending institution/s from where Credit Information enquiry received.		

NAME OF AUTHORISED OFFICER   SIGNATURE   TELEPHONE NO:

DATE: …………………………….   BANKSTAMP

For completion by the Bureau only

   1   Institutional Code No: ⬚   2 Borrower Code No: ⬚

***Note:**

   Asset Classification

   Asset classification and the basis for treating a credit
   facility as NPA may be as per the RBI guidelines in force